

either of the Ministers of State or the Minister of Parliamentary Affairs for laying such Papers, if he or she is preoccupied otherwise.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: Hon. Members, I also wish to inform that the Business Advisory Committee in its meeting held on the 31st of January, 2021, has allotted time for Government Legislative and other Business, as follows:

BUSINESS	TIME ALLOTTED
1. Discussion on the Motion of Thanks on the President's Address	Ten Hours
2. General Discussion on the Union Budget for 2021-22.	Ten Hours
3. Consideration and passing of the following Bills:-	
(i) The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021 - to replace an Ordinance.	One Hour
(ii) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021 - to replace an Ordinance.	Two Hours
(iii) The Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021 - to replace an Ordinance.	Two Hours
(iv) The Arbitration and Conciliation (Amendment) Bill, 2021 - to replace an Ordinance.	Two Hours

The Committee also recommended that the House may sit on Saturday, the 13th February, 2021 instead of Monday, the 15th February, 2021 to conclude the General Discussion on the Budget for 2021-22 and other Business, and, the sitting of the House scheduled on 15th February may be cancelled. In accordance with the general request by Members, it was accepted.

LEAVE OF ABSENCE

MR. CHAIRMAN: Hon. Members, letters have been received from the following Members for grant of Leave of Absence during the 1st part of current 253rd Session of Rajya Sabha:

1. Shri Rewati Raman Singh
2. Dr. Narendra Jadhav
3. Shri Ripun Bora

Shri Rewati Raman Singh and Dr. Narendra Jadhav have sought Leave of Absence on medical ground while Shri Ripun Bora has sought Leave of Absence for personal reasons.

Do they have the permission of the House for remaining absent from 29th January for the duration of the 1st part of the current 253rd Session of Rajya Sabha?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPERS LAID ON THE TABLE

Report and Accounts (2018-19) of the PCIM&H, Ghaziabad, Uttar Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Pharmacopoeia Commission for Indian Medicine Homoeopathy (PCIM&H) Ghaziabad, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2988/17/2021]

I. Reports and Accounts (2019-20) of various Power Corporations and related papers

II. Memoranda of Understanding between Government of India and POSOCO and PFC

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Raj Kumar Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—